# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

## LOK SABHA UN-STARRED QUESTION NO. 917 ANSWERED ON 17.09.2020

### TRAINING TO YOUNG SPORTSPERSONS

#### 917. SHRI B.B. PATIL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government has any proposal to select young sportspersons for training in various sports disciplines/ activities to qualify for and win medals in various international athletics/ sports events;
- (b) if so, the details thereof along with the total number of young sportspersons selected/ to be selected for this training, State-wise and sports category-wise; and
- (c) the total budget earmarked for this training during this financial year, State-wise?

### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU)

(a) & (b) Yes Sir. 'Sports' being a State subject, the responsibility of promotion of sports, including identification of young talent and its nurturing, rests with State Governments. Government of India supplements the efforts of State Governments and National Sports Federations (NSFs) under its various schemes such as Khelo India, Assistance to National Sports Federations and by providing training facilities in Sports Authority of India (SAI) Centres.

In order to tap the sporting talent, under the component 'Talent Search and Development' of Khelo India Scheme of Ministry of Youth Affairs & Sports (MYAS), selection of talented sports persons is carried out as per competitive performance and assessments made through scientifically designed battery of tests. The selection is not done State wise.

A total of 2932 athletes under Khelo India scheme and 10248 athletes under various SAI sports promotional schemes have been selected for further training to excel in various National/ International competitions.

Also, under the schemes of the Department of Sports, the identified promising sportspersons and teams are provided support of modern sports science, exposure abroad under experts of respective sports discipline, participation in International events/ competitions.

(c) A statement of budgetary provisions for training in sports under the schemes of Department of Sports is at Annexure.

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Annexure referred to in reply to part (c) of unstarred question No. 917 to be answered in Lok Sabha on 17/09/2020 regarding Training to Young Sportspersons asked by Shri B.B. Patil, Hon'ble MP.

Budgetary provisions for training in sports under the schemes of Department of Sports

(Rs. in crore)

S.No.	Scheme	Allocation (BE 2020-21)
1.	Sports Authority of India	500.00
2.	Special (Cash) Awards	38.00
3.	National Sports Awards	2.00
4.	Pension to Meritorious Sports persons	30.00
5.	Assistance to National Sports Federation	245.00
6.	National Sports Development Fund	50.00
7.	PanditDeendayalUpadhyay National Welfare Fund for Sportspersons	2.00
8.	Khelo India	890.42
Total		1757.42

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